

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-07/1999/8183/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the th 8 September, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 1441 dtd 30th August, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 05.09.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 02.09.2023, till the morning of 07.09.2023,** has been granted. Further, the Addl. District & Sessions Judge, Udalguri, in her absence, the Civil Judge & Assistant Sessions Judge, Udalguri, in his absence, the Chief Judicial Magistrate, Udalguri, and in his absence, the in-charge Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/1999/8184/A, dated , 08-09-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court

Sd/-
JT. REGISTRAR (VIGILANCE)